

loan is given by the Government of India for the share capital, and about Rs. 30 to 40 lakhs are given as loan by the I.F.C. to every co-operative spinning unit. Similar arrangements exist for sugar factories.

**Shri Morarka:** May I know whether any tax concessions have been given to the co-operative societies, as compared to the joint-stock companies?

**Shri Manubhai Shah:** No. Excepting those societies which are registered under the Indian Charitable Trusts Act, all others are subject to normal taxation laws.

**Shri Ranga:** May I know whether any concerted effort is being made to see that as much of the machinery needed for sugar factories as possible is manufactured in this country?

**Shri Manubhai Shah:** The people who want to start these sugar factories are helped to get into touch with the manufacturers in India and also to import the rest of it from abroad. We have licensed 14 units for the manufacture of complete sugar machinery. However, they have not all gone into production. In the meantime, we are trying to assist them to import as little of machinery as possible.

**Pandit D. N. Tiwary:** One of the industries, that is run by the co-operative societies is brick manufacture. May I know in which co-operative societies, brick manufacture is done on a co-operative basis, and the quantity of bricks manufactured?

**Shri Manubhai Shah:** There are so many industrial co-operative societies for different industries, about 11,000 odd societies in only half a dozen States; and many more are still being registered. So, it will not be possible to say what the quantity of bricks manufactured is. But I can assure the hon. Member that, that is one of the important industries brought under the co-operative fold.

**Shri Venkatasubbalah:** May I know whether the Khadi and Village Industries Commission are subsidising these co-operative societies which are

organising these small-scale industries?

**Shri Manubhai Shah:** The Khadi and Village Industries Commission, already encourage co-operatives in all village industries, and even in the field of khadi manufacture which was so far reserved for only approved institutions.

**Shri R. Ramanathan Chettiar:** May I know whether Government will specifically mention the types of industries that will be run by the co-operative societies and restrict only those industries to that sector?

**Shri Manubhai Shah:** It is our endeavour that as far as the small industries, cottage industries, village industries, khadi and handloom industries, that is, the decentralised sector is concerned, we should bring in more and more co-operatives in it. There is no matter pending before us to reserve certain industries for the co-operatives and some others for the others. It is always our continuous objective, to bring into more and more co-operation, as far as small industries are concerned.

**Shri Morarka:** May I know the names of the States in which these industrial co-operatives are making the greatest progress?

**Shri Manubhai Shah:** To name only a few, Uttar Pradesh has done very well in industrial co-operatives. I would not say that they have done really badly in any State. But Andhra Pradesh, Bombay and Kerala and Madras are also very much leading in industrial co-operatives.

#### Khadi and Village Industries Board

\*1127. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Khadi and Village Industries Board has proposed to the Government for allocation to it 50 per cent. of the funds allotted to the Community Project Administration;

(b) if so, the purpose for which this allocation has been demanded; and

(c) whether Government have considered this proposal and arrived at any decision?

**The Minister of Commerce (Shri Kanungo):** (a) No such proposal has been made either by the former All India Khadi and Village Industries Board or by the Khadi and Village Industries Commission.

(b) and (c). Do not arise.

**Shri Shree Narayan Das:** May I know whether there is any co-ordination in the matter of village industries between the community development authorities and the Khadi and Village Industries Commission?

**Shri Kanungo:** Yes, there is constant co-operation and co-ordination.

**Shri S. E. Arumugham:** Will Government consider the question of transferring the khadi work from the Khadi Commission to the All India Sarva Sevak Sangh which is carrying on work on an ideological basis?

**Mr. Speaker:** The hon. Member can ask whether there is any proposal. He ought not to make a suggestion. Indirectly, he can ask whether there is any such proposal, and the Minister will say, no.

**Shri S. E. Arumugham:** Is there any proposal to transfer the khadi work from the Khadi Commission to the All India Sarva Sevak Sangh which is carrying on work on an ideological basis?

**Shri Kanungo:** There is no such proposal.

**Shri Venkatasubbalah:** May I know whether Government propose to co-ordinate the work of the Khadi Commission with that of the extension officer in-charge of small-scale and cottage industries in the community development and national extension service blocks?

**Shri Kanungo:** That was the question that I answered earlier. It is being done.

### Betterment Levy

\*1136. **Shri Supakar:** Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 16 on the 15th July, 1957 and state:

(a) the average rate per acre at which betterment levy has been fixed in the different States of India; and

(b) the total annual collection likely to be realised in each State?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) and (b). A statement is laid on the Table of Lok Sabha. [See Appendix III, annexure No. 87.]

**Shri Supakar:** We find that in the case of industrial areas, the value of land goes up much higher than in the case of agricultural land. May I know the policy of Government regarding this increment in the land value, so far as the industrial areas are concerned, and whether Government propose to levy any betterment levy in the case of these industrial areas also?

**Mr. Speaker:** This is with respect to river valley projects

**Shri Supakar:** Not necessarily.

**Dr. Ram Subhag Singh:** It is in different States.

**Mr. Speaker:** What does the previous question refer to?

**Shri Supakar:** It refers to betterment levy.

**Mr. Speaker:** In general? That means even if a municipality is established, a betterment levy will be there?

**Shri Supakar:** I think so. Let him at least answer so far as the multi-purpose projects are concerned. They are also there in industrial areas.

**Mr. Speaker:** I want to be as relevant as possible. Does the starred question No. 16 refer to industrial estates also or betterment levy in general? Or is it only confined to river valley projects?

**Shri Supakar:** Betterment levy in general, so far as I remember.